

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**  
**DAILY CAUSE LIST DATED 25.02.2019 (MONDAY)**

**Court – II**  
**10:30 AM**

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Balvinder Singh, Member (Technical).

**For Hearing (Part Heard)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 256 of 2017	R. Prasanth Vs. UBC Engineers Pvt. Ltd. & Ors.	Sandhya Nambidi	Shruti Iyer

**For Hearing**

2.	Comp. App. (AT) No. 373 of 2018	Raj Narain Singh & Anr. Vs. ROC, Uttar Pradesh & Anr.	Pradeep K. Mittal	Rohit Chaudhary
3.	Comp. App. (AT) No. 61 of 2018	V. Stalin Vs. Chandra Royal Inn Pvt. Ltd.	R. Rajesh K. S. Mahadevan	K. Moorthi Rajendra Beniwal
4.	Comp. App. (AT) No. 338 of 2018	V.J Paul Joseph & Ors.. Vs. Alexander Correya & Ors.	B. Ragnath	A. Ajith Kumar (R1-R3)
5.	Comp. App. (AT) No. 349 of 2018 along with I.A. 1681 of 2018	Kathirkutty Augusthy & Ors. Vs. Alexander Correya & Ors.	Anandh K.	N.J. Mathew (R4-9) Achyuth Ajith Kumar (R1-3)

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